

 **Government of Tamil Nadu**
PUBLIC WORKS DEPARTMENT
BUILDINGS (C&M) CIRCLE, SIVAGANGAI – 630561.
TYPE OF CONTRACT: RATE TENDER SYSTEM- LUMPsum CONTRACT
e-Tender Notice No: 3TSE/Buildings (C&M) Circle/Sivagangai/2025-2026 / Date: 10.03.2026
(SHORT TERM TENDER NOTICE)

For and On behalf of the Governor of Tamil Nadu, e-Tender is invited by the Superintending Engineer, PWD., Buildings (C&M) Circle, Sivagangai from the eligible Registered Contractors of PWD., for the **One work** through online.

- Sl.No: 1 - Tender Documents available at website from **12.03.2026, 08.00 P.M onwards to 12.03.2026, 03.00 PM**
- Sl.No: 1 - The Last date of submission of e-tender through online at **13.03.2026, upto 03.00 PM**
- Sl.No: 1 - Date and Time of Opening of the E-Tender **20.03.2026, 11.30 AM**
- Sl.No: 1 - Last date for submitting the application for site visit certificate by the tenderer: **16.03.2026**
- Sl.No: 1 - Last date for receipt of site visit certificate from concerned Executive Engineer: **17.03.2026**

The tender documents, Approx value in Rs, EMD details, Period of contract, Eligibility of contractor and other details will be available at through online in the Government website <https://intenders.gov.in> and it can be downloaded free of cost & for further details and In case of any Changes / Corrections / Amendments / Corrigendum in the tender notice, it will be intimated in the above website only.

**Superintending Engineer,
PWD., Buildings (C&M) Circle, Sivagangai.**

DIPR / 1682 / Tender / 2026

THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED
(A Government of Tamilnadu Undertaking)
VILLUPURAM BRANCH
No.23-A, Ranganathan Road, (Hotel Woodlands Complex), 1st Floor, Chennai – Trichy
Trunk Road, Villupuram – 605 602. Mobile : 9360486715 / 9498146750 / 9445023488
E-mail: bmvilupuram@tiic.org. Visit us at www.tiic.org
CIN : U93090TN1949SGC001458, GSTIN : 33AACT7737M1ZY

E-AUCTION SALE NOTICE

The Assets of the following concern(s) taken possession under **Section 29 of State Financial Corporations Act 1951** will be sold by e-Auction in "**AS IS WHERE IS CONDITION**" by our Branch as given below:

Sl. No.	Name of the Borrower / (Mr/ Mrs/ Messrs)	Upset Price (Rs.in lakhs)	Details of properties / Vehicles to be auctioned & owner	Loan outstanding (Rs.in lakhs)	EMD Cash DD / PO (Rs.)
1	M/s. Prakash Cattle Feed and Rice Mill Prop: Thiru R.Prakash Office & Factory : S.No.50/2A2, Thirupalampandal Road, Kolaparai Village, Tirukovilur Taluk, Kallakurichi District - 606 751.	29.08	Primary Security : Machinery : 1. MS Double Elevator (1 No) 2. MS Single Elevator with 1 HP Motor 3 phase Motor (1 No) 3. Decordicator (1 No) 4. Filter Press Machine 5. Rice Huller with huller bed (3 No's) 6. 888 Bran Blower with 3 HP Motor (1 No) 7. MS Storage Bin 1 Ton Capacity (1 No) 8. 30 HP Motor (960 RPM) (2 No's) 9. Destoner cum Shaker with Motor (1 No) 10. 30 HP Motor (1440 RPM) (2 No's) 11. Instant Rice Grinder (1 No) 12. Single Stage Pulverizier (1 No) 13. Double Stage Pulverizier (1 No) 14. Wooden Chekku with motor (1 No) 15. Iron Chekku with motor (1 No) 16. PULVERIZIER PLANT with 8' Size Pulverizier, Anti vibro bed mounting, blower, Cyclone with air lock, 60 HP "Siemens" Motor & accessories (1 Set) 17. DESTONER CUM SHAKER 3 HP Motor (1 Set) 18. BUCKET ELEVATOR with 60 ft., MS fabricated Double Elevator, 6"4 MS Cup with food graded belt, 3HP Motor with gear box & 8"8 MS platform arrangement (1 Set) 19. FEEDING VIBRATOR with stand, magnet tray Automatic control panel (1 Set) 20. Pulverizier with 30 HP Motor (1No) 21. Elevator (1 No) Collateral Security : Land & Building : The factory land measuring 31 cents at S.No.50/2A2, Thirupalampandal Road, Kolaparai village, Tirukovilur Taluk, Kallakurichi District and buildings (Galvalume) thereon measuring 286.98 sq.mtr including Main factory hall, Godown & E.B Room. Owned by : Thiru R.Prakash S/o. R.Ramamoorthy	31.73	2,91,000/-
		39.80			3,98,000/-

Date of inspection of property	Last date for submission of Bid form, KYC documents & payment of EMD	Date / time of Auction
Date : 16.04.2026 Between 11.00 AM to 5.00 PM	Date : 21.04.2026 Time : before 4.00 PM	Date : 23.04.2026 Time : 11.00 AM to 1.00 PM

- Date of inspection of property is **16.04.2026 between 11.00 AM. – 5.00 PM**. and the last date of submission of Earnest Money Deposit (EMD) shall be **21.04.2026 before 4.00 PM**.
- The sale / auction will be conducted on **23.04.2026 between 11.00 AM – 1.00 PM** by the undersigned through e-Auction platform provided at the Web Portal **<https://www.bankauctions.com>**
- Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).
- Further interest will be charged as applicable, as per the loan agreement on the amount outstanding and incidental expenses, costs, etc is due and payable till its realization.
- The bid amount shall be more than upset price. Also, the incremental price should be **Rs.5,000/-**
- EMD shall be paid to the following bank account by way of online transfer **Bank Account No.447678841, IFSC Code : IDIB000V024, Indian Bank, Villupuram Branch**. The interested bidders shall register themselves online for the e-auction with the service provider '**M/s. C1 India Pvt Ltd.**, and shall upload the bid participation form, self attested copies of KYC documents consisting of (a) **PAN Card**, (b) **Address Proof** (c) **ID Proof** etc. using their login.
- The bidders are advised to go through the detailed terms and conditions of e-Auction available in the Web Portal **<https://www.bankauctions.com>** before submitting their bids and taking part in the e-Auction.
- The prospective qualified bidders may avail online training on e-auction from the service provider M/s C1 India Pvt Ltd prior to the date of e-auction and can contact the Service Provider **M/s. C1 India Pvt Ltd, Plot No. 301, Gulf Petrochemical Building, 1st floor, Udyog Vihar Phase-2 Gurgaon, Haryana - 122015 India, Phone No.0124-4302000/4302010** and having Chennai Number **7418281709** and Email ID as **tn@c1india.com**. Neither the authorised officer / TIIC Ltd nor M/s C1 India Pvt Ltd shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-Auction event.
- The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded. EMD shall not bear any interest. The successful bidder shall have to **deposit 25%** of the sale price, adjusting the EMD already paid **before 4:30 PM** of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price shall be paid on or before 30th day of sale confirmation or within such extended period as agreed upon in writing by and solely at the discretion of the TIIC Ltd. In case of default in payment by the successful bidder, the amount already deposited by the offeror shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall have no claim / right in respect of the amount / property.
- The TIIC Ltd is not responsible for any liabilities upon the property which is not in the knowledge of the TIIC Ltd.
- The bidders are required to submit acceptance of the terms and conditions and modality of e-Auction given above before participating in the e-Auction.
- At the end of e-Auction, TIIC will evaluate all the bids submitted and will decide upon the successful bidder. TIIC's decision will be Final and binding on all the bidders. For further details kindly contact the Branch Manager, Villupuram (9360486715 / 9498146750 / 9445023488).

BRANCH MANAGER

The Tamilnadu Industrial Investment Corporation Ltd.,

Villupuram

DIPR / **301** / Display / 2026

BRANCH MANAGER

The Tamilnadu Industrial Investment Corporation Ltd.,

Villupuram

M INVESTMENT AND FINANCE COMPANY LIMITED			
C-54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai- 600 032. T. N.			
LE NOTICE (Sale Through e-bidding Only)			
ISSUED UNDER RULE 8(6) AND 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002.			
(pertaining to the Borrower(s) and Guarantor(s) indicated in COLUMN (A) that the below described immovable property(ies) owned by the POSSESSOR of which has been taken as described in COLUMN (D) by the Authorized Officer of Housing LIMITED Secured Creditor, will be sold on "As is Where is", "As is what is" and "Whatever there is" as per details / legal heir, legal representatives (Whether Known or unknown), executor(s), administrator(s), successor(s) & assign(s) the case may be indicated in COLUMN (A) U/s. 9(1) of the Security Interest (Enforcement) Rules 2002. For detailed CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED secured Creditor's website i.e. https://www.chola.com.			
[C]	[D]	[E & F]	[G]
Description of the Immovable Property / Secured Asset	Type of Possession	Reserve Price (In Rs.) Earnest Money Deposit (In Rs.)	Date of Auction & Time
Vellore district, palikonda sub-registration, Gudiyattam taluk, Agaramcherry Village, Villa nagar, S.No.417/1, Old S.No.418/2, Now Sub Divided as S.No. 418/2A Old S.No.418/4 Now Sub Divided as S.No.418/4A, S.No.418/5, S.No.418/6, Old S.No.419/2B now Sub Divided as S.No.419/2B1 and Old S.No.421/2B now Sub Divided as S.No.421/2B1A1, Plot Nos. 35&36, Boundaries for 1498 1/4 Sq.ft. of land thereon (Plot No.35) On the North by 20 ft wide road, On the South by Plot No.63. On the West by Layout Formed by Suresh. On the East by Plot No.36., Measuring:	PHYSICAL POSSESSION	Rs. 11,00,00/- (Rupees Eleven Lakh Only)	28-03-2026 from 02.00 P.M. to 04.00 P.M. (with automated extensions of 5 minutes each in terms of the Tender Document),
East to West (N) 32' 14ft, East to West (S) 31' 1/2 ft, North to South (E) 47' 1/2 ft, North to South (W) 22' 2ft, Boundaries for 1034 sq.ft. of land thereon (Plot No.36) On the North by 20 ft wide road, On the south by Plot No.62. On the West by Plot No. 35. On the East by Plot No.37. Measuring East to West (N) 22 ft. East to West (S) 22.ft. North to South (E) 47 ft. North to South (W) 47 ft. Totaling both Plots Having an area of 1498 1/4 + 1034 = 2532 1/4 Sq. Ft.		Rs. 1,10,00/- (Rupees One Lakh Ten Thousand Only)	
0 a. m. to 4.00 p. m.	MINIMUM BID INCREMENT AMOUNT : Rs. 10,000/-		
BID / EMD / REQUEST LETTER FOR PARTICIPATION : 27.03.2026 before 05.00 p. m.			
ement with, incidental expenses, costs, charges etc. Incurred up to the date of payment and / or realisation thereof. or obtaining the Bid document and for any other queries, please get in touch with 1. S. Aristotle, Mobile 9500350890, samuels@chola.murugappa.com, MAMPANY LIMITED to the best of Knowledge and information of the Authorized Officer of CHOLAMANDALAM encumbrances in respect of the above immovable properties / secured Assets.			